

.No. 01(03)/Roster/CESTAT/2024/Part - II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 25.10.2024

ORDER NO. 134 of 2024


Hon'ble President is pleased to partially modify the roster order no. 120 and 131 of 2024 for **CESTAT, Hyderabad** from **25.10.2024** to **03.01.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 11.11.2024 to 14.11.2024	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member Bench matters
From 25.10.2024 to 03.01.2025	Mr. A. K. Jyotishi, Hon'ble Member (Technical) and Mr. Angad Prasad, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,


(Santosh Kumar Tiwari)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, Kolkata/Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar